

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: APRIL 10<sup>th</sup> , 2026

No. 1438 /Admin. (Services)/2026

Sri **Ambar Rana**, Civil Judge (Junior Division), Jhansi to be Civil Judge (Junior Division), Agra vice Sushri **Garima Saxena**.

No. 1439 /Admin. (Services)/2026

Sri **Krishan Mohan Pandey**, Civil Judge (Junior Division), Fatehabad, Agra is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Agra vice Smt. **Shikha Singh**.

No. 1440 /Admin. (Services)/2026

Smt. **Shikha Singh**, First Judicial Magistrate, First Class, Agra is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Agra vice Smt. **Nazma Gomala**.

No. 1441 /Admin. (Services)/2026

Smt. **Nazma Gomala**, Judicial Magistrate, First Class, Agra to be Civil Judge (Junior Division) (Fast Track Court), Agra created under the scheme of 14th Finance Commission.

No. 1442 /Admin. (Services)/2026

Smt. **Manisha Choudhary**, Judicial Magistrate, First Class, Kaushambi to be Additional Civil Judge (Junior Division), Agra.

No. 1443 /Admin. (Services)/2026

Sushri **Sonam Sharma**, First Judicial Magistrate, First Class, Barabanki to be Additional Civil Judge (Junior Division), Agra.

No. 1444 /Admin. (Services)/2026

Smt. **Shweta Nain**, Additional Civil Judge (Junior Division), Ghazipur to be Additional Civil Judge (Junior Division), Agra.

No. 1445 /Admin. (Services)/2026

Smt. **Kanchan Kumari**, Additional Civil Judge (Junior Division), Muzaffar Nagar to be Additional Civil Judge (Junior Division), Agra.

No. 1446 /Admin. (Services)/2026

Smt. **Neha Chaudhary-II**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Varanasi to be Civil Judge (Junior Division) (Fast Track Court), Agra for trying cases of crime against women.

**No. 1447 /Admin. (Services)/2026**

Sushri **Neetika Rajput**, Additional Civil Judge (Junior Division), Gonda to be Civil Judge (Junior Division), Fatehabad, Agra vice Sri **Krishan Mohan Pandey**.

She is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehabad, Agra.

**No. 1448 /Admin. (Services)/2026**

Sri **Nityanand Tyagi**, Nyayadhikari, Gram Nyayalaya, Ghorawal, Sonbhadra to be Nyayadhikari, Gram Nyayalaya, Etmadpur, Agra vice Smt. **Harshita**.

**No. 1449 /Admin. (Services)/2026**

Sri **Shivesh Raj Jaiswal**, Judicial Magistrate, First Class, Sonbhadra to be Nyayadhikari, Gram Nyayalaya, Kirawali, Agra.

**No. 1450 /Admin. (Services)/2026**

Sri **Aditya Ranjan**, Civil Judge (Junior Division), Sitapur to be Nyayadhikari, Gram Nyayalaya, Kheragarh, Agra vice Sri **Abhay Rajvanshi**.

**No. 1451 /Admin. (Services)/2026**

Smt. **Mina Akhtar**, Civil Judge (Junior Division), Mirzapur to be Civil Judge (Junior Division) (Koil), Aligarh vice Smt. **Yashaswi Singh**.

**No. 1452 /Admin. (Services)/2026**

Smt. **Yashaswi Singh**, Civil Judge (Junior Division) (Koil), Aligarh is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Aligarh vice Smt. **Jyoti Verma**.

**No. 1453 /Admin. (Services)/2026**

Smt. **Jyoti Verma**, Judicial Magistrate, First Class, Aligarh to be Civil Judge (Junior Division) (Hawali), Aligarh vice Sri **Vijay Chaudhary**.

**No. 1454 /Admin. (Services)/2026**

Sri **Vijay Chaudhary**, Civil Judge (Junior Division) (Hawali), Aligarh is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Aligarh vice Smt. **Mahima Singh**.

**No. 1455 /Admin. (Services)/2026**

Smt. **Mahima Singh**, Judicial Magistrate, First Class, Aligarh to be Additional Civil Judge (Junior Division), Aligarh vice Smt. **Alka Singh**.

**No. 1456 /Admin. (Services)/2026**

Smt. **Alka Singh**, Additional Civil Judge (Junior Division), Aligarh is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Aligarh.

**No. 1457 /Admin. (Services)/2026**

Sushri **Pratibha-II**, Additional Civil Judge (Junior Division), Ghaziabad to be Civil Judge (Junior Division), Khair, Aligarh.

**No. 1458 /Admin. (Services)/2026**

Sri **Rajan Rathee**, Civil Judge (Junior Division) (Fast Track Court), Ambedkar Nagar at Akbarpur to be Additional Civil Judge (Junior Division), Ambedkar Nagar at Akbarpur.

**No. 1459 /Admin. (Services)/2026**

Sri **Rananjay Singh**, Judicial Magistrate, First Class, Rampur to be Additional Civil Judge (Junior Division), Ambedkar Nagar at Akbarpur.

**No. 1460 /Admin. (Services)/2026**

Smt. **Shashiprabha Chaudhari**, Nyayadhikari, Gram Nyayalaya, Shahabad (Rampur), Rampur to be Additional Civil Judge (Junior Division), Ambedkar Nagar at Akbarpur.

**No. 1461 /Admin. (Services)/2026**

Sushri **Shashi Gautam**, Judicial Magistrate, First Class, Meerut to be Civil Judge (Junior Division) (Fast Track Court), Ambedkar Nagar at Akbarpur for trying cases of crime against women vice Sri **Rajan Rathee**.

**No. 1462 /Admin. (Services)/2026**

Sri **Rupanshu Arya**, Nyayadhikari, Gram Nyayalaya, Meja, Prayagraj to be Civil Judge (Junior Division) (Fast Track Court), Ambedkar Nagar at Akbarpur created under the scheme of 14th Finance Commission.

**No. 1463 /Admin. (Services)/2026**

Sri **Anand Gupta**, Judicial Magistrate, First Class, Kanpur Nagar to be Civil Judge (Junior Division), Tanda, Ambedkar Nagar at Akbarpur vice Sri **Abhishek Singh-III**.

He is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Tanda, Ambedkar Nagar at Akbarpur.

**No. 1464 /Admin. (Services)/2026**

Sushri **Ritu Loha**, Judicial Magistrate, First Class, Amroha to be Civil Judge (Junior Division), Amroha vice Sushri **Arpita Singh-II**.

**No. 1465 /Admin. (Services)/2026**

Sri **Amarendra Kumar Verma**, Civil Judge (Junior Division) (Hawali), Saharanpur is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Amroha vice Sushri **Ritu Loha**.

**No. 1466 /Admin. (Services)/2026**

Smt. **Indu Nagar**, Additional Civil Judge (Junior Division), Deoria to be Civil Judge (Junior Division) (Fast Track Court), Amroha for trying cases of crime against women vice Sri **Naseem Ahmad**.

**No. 1467 /Admin. (Services)/2026**

Sri **Naseem Ahmad**, Civil Judge (Junior Division) (Fast Track Court), Amroha to be Civil Judge (Junior Division) (Fast Track Court), Amroha created under the scheme of 14th Finance Commission.

**No. 1468 /Admin. (Services)/2026**

Sushri **Rashmi Singh-II**, Additional Civil Judge (Junior Division), Hasanpur, Amroha to be Civil Judge (Junior Division), Hasanpur, Amroha vice Sri **Abhishek Chauhan**.

She is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hasanpur, Amroha.

**No. 1469 /Admin. (Services)/2026**

Sri **Satya Prakash Narayan Tewari**, Civil Judge (Junior Division), Mathura to be Civil Judge (Junior Division), Ayodhya vice Sri **Pratyush Anand Mishra**.

**No. 1470 /Admin. (Services)/2026**

Smt. **Manisha Gupta**, Civil Judge (Junior Division) (City), Kanpur Nagar is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Ayodhya vice Sushri **Shivangi Tripathi**.

**No. 1471 /Admin. (Services)/2026**

Sushri **Shivangi Tripathi**, Judicial Magistrate, First Class, Ayodhya to be Civil Judge (Junior Division) (Hawali), Ayodhya vice Smt. **Sonal Upadhyay**.

**No. 1472 /Admin. (Services)/2026**

Sri **Ashutosh Singh-I**, Judicial Magistrate, First Class, Ayodhya to be Additional Civil Judge (Junior Division), Ayodhya.

**No. 1473 /Admin. (Services)/2026**

Dr. **(sushri) Manjari Rawal**, Special Judicial Magistrate, Ghaziabad is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Ayodhya vice Sri **Ashutosh Singh-I**.

**No. 1474 /Admin. (Services)/2026**

Sri **Navneet Kumar Singh-I**, First Judicial Magistrate, First Class, Kanpur Nagar to be Nyayadhikari, Gram Nyayalaya, Bikapur, Ayodhya.

**No. 1475 /Admin. (Services)/2026**

Sushri **Akanchha Jaiswal**, Additional Civil Judge (Junior Division), Prayagraj to be Nyayadhikari, Gram Nyayalaya, Milkipur, Ayodhya vice Sri **Ajay Kumar**.

**No. 1476 /Admin. (Services)/2026**

Sri **Mohammed Faraz Husain**, Judicial Magistrate, First Class, Azamgarh to be Civil Judge (Junior Division) (City), Azamgarh vice Sushri **Jagriti-I**.

**No. 1477 /Admin. (Services)/2026**

Sri **Ashutosh Mani**, Civil Judge (Junior Division), Azamgarh is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Azamgarh vice Sri **Mohammed Faraz Husain**.

**No. 1478 /Admin. (Services)/2026**

Sri **Ravi Kant-IV**, Additional Civil Judge (Junior Division), Azamgarh to be Civil Judge (Junior Division), Azamgarh vice Sri **Ashutosh Mani**.

**No. 1479 /Admin. (Services)/2026**

Sri **Javed**, Nyayadhikari, Gram Nyayalaya, Jasrana, Firozabad to be Nyayadhikari, Gram Nyayalaya, Budhanpur, Azamgarh vice Sri **Ravindra Kumar Rawat**.

**No. 1480 /Admin. (Services)/2026**

Sri **Praveen Kumar Priyadarshi**, Nyayadhikari, Gram Nyayalaya, Baraut, Baghpat to be Nyayadhikari, Gram Nyayalaya, Mehnagar, Azamgarh vice Sri **Tarif Mustafa Khan**.

**No. 1481 /Admin. (Services)/2026**

Sushri **Kamakshi Sagar**, Civil Judge (Junior Division) (Hawali), Meerut to be Nyayadhikari, Gram Nyayalaya, Phoolpur (Azamgarh), Azamgarh vice Sri **Harsh Anand**.

**No. 1482 /Admin. (Services)/2026**

Smt. **Kamlesh Kumari**, Additional Civil Judge (Junior Division), Bhadohi at Gyanpur to be Civil Judge (Junior Division), Baghpat vice Sushri **Nidhi Verma**.

**No. 1483 /Admin. (Services)/2026**

Sri **Amandeep**, Nyayadhikari, Gram Nyayalaya, Dhanaura, Amroha is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Baghpat vice Sushri **Swati Verma-II**.

**No. 1484 /Admin. (Services)/2026**

Sushri **Swati Verma-II**, Judicial Magistrate, First Class, Baghpat to be Second Civil Judge (Junior Division), Baghpat vice Sri **Rajneesh Kumar-II**.

**No. 1485 /Admin. (Services)/2026**

Sri **Rajneesh Kumar-II**, Second Civil Judge (Junior Division), Baghpat to be Civil Judge (Junior Division) (Fast Track Court), Baghpat for trying cases of crime against women.

**No. 1486 /Admin. (Services)/2026**

Sri **Abhishek Kumar-I**, Civil Judge (Junior Division), Shahjahanpur to be Nyayadhikari, Gram Nyayalaya, Baraut, Baghpat vice Sri **Praveen Kumar Priyadarshi**.

**No. 1487 /Admin. (Services)/2026**

Sushri **Nidhi Verma**, Civil Judge (Junior Division), Baghpat is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Bahraich vice Sri **Pushendra Singh**.

**No. 1488 /Admin. (Services)/2026**

Sri **Pushendra Singh**, Judicial Magistrate, First Class, Bahraich to be Additional Civil Judge (Junior Division), Bahraich.

**No. 1489 /Admin. (Services)/2026**

Sushri **Avantika Tripathi**, Judicial Magistrate, First Class, Shahjahanpur to be Civil Judge (Junior Division), Kasiserganj sitting at, Bahraich vice Smt. **Sangeeta Gaur**.

**No. 1490 /Admin. (Services)/2026**

Smt. **Sangeeta Gaur**, Civil Judge (Junior Division), Kasiserganj sitting at, Bahraich to be Additional Civil Judge (Junior Division), Bahraich.

**No. 1491 /Admin. (Services)/2026**

Sushri **Arjita Verma**, Additional Civil Judge (Junior Division), Bahraich to be Civil Judge (Junior Division) (Fast Track Court), Bahraich for trying cases of crime against women.

**No. 1492 /Admin. (Services)/2026**

Sri **Vikas Verma-II**, Nyayadhikari, Gram Nyayalaya, Barhaj, Deoria to be Nyayadhikari, Gram Nyayalaya, Mahasi, Bahraich vice Sri **Pankaj Kumar-II**.

**No. 1493 /Admin. (Services)/2026**

Sri **Ranjeet Kumar Verma**, Nyayadhikari, Gram Nyayalaya, Talbehat, Lalitpur to be Nyayadhikari, Gram Nyayalaya, Nanpara, Bahraich vice Sri **Arun Yadav**.

**No. 1494 /Admin. (Services)/2026**

Sri **Arun Kumar Pandey**, Civil Judge (Junior Division), Baheri, Bareilly to be Civil Judge (Junior Division), Rasra, Ballia vice Sri **Pushpendra Kumar Singh**.

**No. 1495 /Admin. (Services)/2026**

Sri **Asgar Ali-II**, Civil Judge (Junior Division), Nagina, Bijnor is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Balrampur vice Sushri **Neeru Anand**.

**No. 1496 /Admin. (Services)/2026**

Sushri **Neeru Anand**, First Judicial Magistrate, First Class, Balrampur to be Additional Civil Judge (Junior Division), Balrampur.

**No. 1497 /Admin. (Services)/2026**

Sushri **Renu Gautam**, Additional Civil Judge (Junior Division), Balrampur is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Balrampur vice Sushri **Meghali Singh**.

**No. 1498 /Admin. (Services)/2026**

Sushri **Meghali Singh**, Judicial Magistrate, First Class, Balrampur to be Civil Judge (Junior Division) (Fast Track Court), Balrampur for trying cases of crime against women vice Sushri **Pragya Pandey**.

**No. 1499 /Admin. (Services)/2026**

Sushri **Pragya Pandey**, Civil Judge (Junior Division) (Fast Track Court), Balrampur to be Civil Judge (Junior Division) (Fast Track Court), Balrampur created under the scheme of 14th Finance Commission.

**No. 1500 /Admin. (Services)/2026**

Sri **Prince Jindal**, Additional Civil Judge (Junior Division), Deoband, Saharanpur to be Civil Judge (Junior Division), Utraula, Balrampur vice Sri **Yogesh Kumar Chaudhree**.

He is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Utraula, Balrampur.

**No. 1501 /Admin. (Services)/2026**

Sushri **Aayushi Pandey**, Civil Judge (Junior Division), Gorakhpur to be Civil Judge (Junior Division), Banda vice Smt. **Arpita Sahu**.

**No. 1502 /Admin. (Services)/2026**

Sri **Tushar Jaiswal**, Additional Civil Judge (Junior Division), Muzaffar Nagar to be Civil Judge (Junior Division), Baberu, Banda.

**No. 1503 /Admin. (Services)/2026**

Sri **Aviral Umrao**, Civil Judge (Junior Division), Chhata, Mathura to be Civil Judge (Junior Division), Barabanki vice Sushri **Saba Fatima**.

**No. 1504 /Admin. (Services)/2026**

Smt. **Neha Chaudhary-I**, Civil Judge (Junior Division) Ram Sanehi Ghat sitting at, Barabanki is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Barabanki vice Sushri **Sonam Sharma**.

**No. 1505 /Admin. (Services)/2026**

Sushri **Neelam Katiyar**, Civil Judge (Junior Division), Mahoba to be Civil Judge (Junior Division) Ram Sanehi Ghat sitting at, Barabanki vice Smt. **Neha Chaudhary-I**.

**No. 1506 /Admin. (Services)/2026**

Sri **Ravindra Kumar Rawat**, Nyayadhikari, Gram Nyayalaya, Budhanpur, Azamgarh to be Nyayadhikari, Gram Nyayalaya, Ramnagar, Barabanki.

**No. 1507 /Admin. (Services)/2026**

Sushri **Nancy Tiwari**, Additional Civil Judge (Junior Division), Fatehabad, Agra to be Civil Judge (Junior Division) (City), Bareilly vice Sushri **Manjula Mishra**.

**No. 1508 /Admin. (Services)/2026**

Sushri **Farha Naaz Parveen**, Judicial Magistrate, First Class, Bareilly to be Civil Judge (Junior Division) (Hawali), Bareilly vice Sushri **Rekha Rawat**.

**No. 1509 /Admin. (Services)/2026**

Smt. **Rakhi Singh**, Additional Civil Judge (Junior Division), Bareilly is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Bareilly vice Sushri **Farha Naaz Parveen**.

**No. 1510 /Admin. (Services)/2026**

Sri **Vinesh Kumar**, Nyayadhikari, Gram Nyayalaya, Meerganj, Bareilly to be Additional Civil Judge (Junior Division), Bareilly vice Smt. **Rakhi Singh**.

**No. 1511 /Admin. (Services)/2026**

Smt. **Ruby**, Civil Judge (Junior Division) (Fast Track Court), Kasganj is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Bareilly.

**No. 1512 /Admin. (Services)/2026**

Sri **Yogesh Kumar Chaudhree**, Civil Judge (Junior Division), Utraula, Balrampur to be Civil Judge (Junior Division), Baheri, Bareilly vice Sri **Arun Kumar Pandey**.

He is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Baheri, Bareilly.

**No. 1513 /Admin. (Services)/2026**

Sri **Sunandan Goyal**, Nyayadhikari, Gram Nyayalaya, Hata, Kushi Nagar to be Civil Judge (Junior Division), Faridpur, Bareilly vice Sri **Shikhar Agarwal**.

**No. 1514 /Admin. (Services)/2026**

Sri **Arun Gautam**, Nyayadhikari, Gram Nyayalaya, Colonelganj, Gonda to be Civil Judge (Junior Division), Nawabganj, Bareilly.

**No. 1515 /Admin. (Services)/2026**

Sri **Manoj Kumar Bhaskar**, Nyayadhikari, Gram Nyayalaya, Handia, Prayagraj to be Nyayadhikari, Gram Nyayalaya, Meerganj, Bareilly vice Sri **Vinesh Kumar**.

**No. 1516 /Admin. (Services)/2026**

Sushri **Snehil Srivastava**, Civil Judge (Junior Division), Khalilabad Sitting at, Basti to be Civil Judge (Junior Division), Basti vice Smt. **Jagrati Gupta**.

**No. 1517 /Admin. (Services)/2026**

Sri **Tanay Akash**, Judicial Magistrate, First Class, Basti is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Basti vice Sri **Abhinav Devesh Shukla**.

**No. 1518 /Admin. (Services)/2026**

Sushri **Abha Rani**, Additional Civil Judge (Junior Division), Basti to be Civil Judge (Junior Division), Khalilabad Sitting at, Basti vice Sushri **Snehil Srivastava**.

**No. 1519 /Admin. (Services)/2026**

Sushri **Ankita-II**, Additional Civil Judge (Junior Division), Basti is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Basti vice Sri **Tanay Akash**.

**No. 1520 /Admin. (Services)/2026**

Dr. **Praveen Singh**, Civil Judge (Junior Division), Bidhuna, Auraiya to be Nyayadhikari, Gram Nyayalaya, Bhanpur, Basti vice Sri **Gaurav Deep Singh**.

**No. 1521 /Admin. (Services)/2026**

Sri **Sandeep Mani**, Nyayadhikari, Gram Nyayalaya, Sawayajpur, Hardoi to be Nyayadhikari, Gram Nyayalaya, Harraiya, Basti.

**No. 1522 /Admin. (Services)/2026**

Smt. **Swati Verma-I**, Additional Civil Judge (Junior Division), Bijnor to be Civil Judge (Junior Division), Bijnor vice Smt. **Ekta Singh-III**.

**No. 1523 /Admin. (Services)/2026**

Smt. **Huma**, Additional Civil Judge (Junior Division), Kaushambi to be Additional Civil Judge (Junior Division), Bijnor.

**No. 1524 /Admin. (Services)/2026**

Sri **Mayank Singh**, Civil Judge (Junior Division), Anoopshahar, Bulandshahar to be Additional Civil Judge (Junior Division), Bijnor.

**No. 1525 /Admin. (Services)/2026**

Sri **Yatendra Pal Singh**, Additional Civil Judge (Junior Division), Pratapgarh to be Civil Judge (Junior Division) (Fast Track Court), Bijnor for trying cases of crime against women.

**No. 1526 /Admin. (Services)/2026**

Sushri **Anjalika Priyadarshini**, Judicial Magistrate, First Class, Chitrakoot to be Civil Judge (Junior Division) (Fast Track Court), Bijnor created under the scheme of 14th Finance Commission.

**No. 1527 /Admin. (Services)/2026**

Sri **Arun Kumar Rana**, Civil Judge (Junior Division), Kulpahar, Mahoba to be Civil Judge (Junior Division), Chandpur, Bijnor vice Sushri **Bushra Khursheed**.

**No. 1528 /Admin. (Services)/2026**

Smt. **Neha Rajan**, Judicial Magistrate, First Class, Sitapur to be Civil Judge (Junior Division), Nagina, Bijnor vice Sri **Asgar Ali-II**.

**No. 1529 /Admin. (Services)/2026**

Sri **Subhash**, Additional Civil Judge (Junior Division), Sitapur to be Additional Civil Judge (Junior Division), Nagina, Bijnor.

**No. 1530 /Admin. (Services)/2026**

Sri **Arun Singh Rathour**, Nyayadhikari, Gram Nyayalaya, Gola, Lakhimpur Kheri to be Civil Judge (Junior Division), Najibabad, Bijnor vice Sri **Eklavya Saroj**.

He is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Najibabad, Bijnor.

**No. 1531 /Admin. (Services)/2026**

Sushri **Nutan**, Judicial Magistrate, First Class, Chandauli to be Nyayadhikari, Gram Nyayalaya, Dhamupur, Bijnor.

**No. 1532 /Admin. (Services)/2026**

Sushri **Nida Zaidi**, Civil Judge (Junior Division), Garotha, Jhansi to be Civil Judge (Junior Division), Budaun vice Sushri **Rakhi Bhadoria**.

**No. 1533 /Admin. (Services)/2026**

Smt. **Bharti Tayal**, Civil Judge (Junior Division), Sant Kabir Nagar is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Budaun vice Sushri **Rohini Upadhyay**.

**No. 1534 /Admin. (Services)/2026**

Sushri **Hershika Rastogi**, Civil Judge (Junior Division), Hathras to be Additional Civil Judge (Junior Division), Budaun vice Smt. **Satya Chaudhary**.

**No. 1535 /Admin. (Services)/2026**

Sri **Sagar Tayal**, Civil Judge (Junior Division), Shikohabad, Firozabad is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Budaun vice Sushri **Saumya Arun**.

**No. 1536 /Admin. (Services)/2026**

Sri **Hemendra Singh**, Nyayadhikari, Gram Nyayalaya, Chayal, Kaushambi to be Civil Judge (Junior Division), Dataganj, Budaun vice Smt. **Samriddhi Mishra-I**.

**No. 1537 /Admin. (Services)/2026**

Sri **Akhilesh Patel**, Judicial Magistrate, First Class, Kanpur Nagar to be Nyayadhikari, Gram Nyayalaya, Bilsa, Budaun vice Sri **Arjit Verma**.

**No. 1538 /Admin. (Services)/2026**

Smt. **Jagrati Gupta**, Civil Judge (Junior Division), Basti to be Civil Judge (Junior Division), Bulandshahar vice Smt. **Ragini Mishra**.

**No. 1539 /Admin. (Services)/2026**

Sushri **Rohini Upadhyay**, Judicial Magistrate, First Class, Budaun to be Second Civil Judge (Junior Division), Bulandshahar vice Sri **Nishant**.

**No. 1540 /Admin. (Services)/2026**

Sri **Nishant**, Second Civil Judge (Junior Division), Bulandshahar to be Additional Civil Judge (Junior Division), Bulandshahar.

**No. 1541 /Admin. (Services)/2026**

Smt. **Anchal Chandel**, Civil Judge (Junior Division), Sadabad, Hathras to be Civil Judge (Junior Division), Khurja, Bulandshahar vice Smt. **Shalini-I**.

**No. 1542 /Admin. (Services)/2026**

Smt. **Ruchi Bhati**, Additional Civil Judge (Junior Division), Mirzapur to be Civil Judge (Junior Division), Anoopshahar, Bulandshahar vice Sri **Mayank Singh**.

**No. 1543 /Admin. (Services)/2026**

Sri **Vipin Kumar Chaurasiya**, Nyayadhikari, Gram Nyayalaya, Shahganj, Jaunpur to be Nyayadhikari, Gram Nyayalaya, Dibai, Bulandshahar vice Sri **Siddhartha Kumar Gautam**.

**No. 1544 /Admin. (Services)/2026**

Sri **Navneet Kumar**, Additional Civil Judge (Junior Division), Mathura to be Civil Judge (Junior Division), Chandauli vice Sushri **Madhuri Yadav**.

**No. 1545 /Admin. (Services)/2026**

Smt. **Ekta Singh-III**, Civil Judge (Junior Division), Bijnor is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Chandauli vice Sushri **Nutan**.

**No. 1546 /Admin. (Services)/2026**

Sri **Vijay Ratan Gautam**, Nyayadhikari, Gram Nyayalaya, Amritpur, Farrukhabad to be Civil Judge (Junior Division), Chakia, Chandauli vice Sri **Kunver Jeetendra Pratap Singh**.

He is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chakia, Chandauli.

**No. 1547 /Admin. (Services)/2026**

Sushri **Vidisha Bhushan**, Judicial Magistrate, First Class, Chitrakoot to be Civil Judge (Junior Division), Chitrakoot vice Sushri **Shefali Yadav**.

**No. 1548 /Admin. (Services)/2026**

Smt. **Shristi Shukla**, Civil Judge (Junior Division) (Fast Track Court), Chitrakoot is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Chitrakoot vice Sushri **Vidisha Bhushan**.

**No. 1549 /Admin. (Services)/2026**

Sri **Abhinav Kumar Dubey**, Civil Judge (Junior Division) (Fast Track Court), Sonbhadra is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Chitrakoot vice Sushri **Anjalika Priyadarshini**.

**No. 1550 /Admin. (Services)/2026**

Sri **Viresh Kumar Sonker**, Judicial Magistrate, First Class, Saharanpur to be Nyayadhikari, Gram Nyayalaya, Manikpur, Chitrakoot.

**No. 1551 /Admin. (Services)/2026**

Smt. **Diksha Tripathi**, Civil Judge (Junior Division), Ghazipur to be Civil Judge (Junior Division), Deoria vice Sushri **Mrinalini Srivastava**.

**No. 1552 /Admin. (Services)/2026**

Sri **Kunwar Suryasen Singh**, Nyayadhikari, Gram Nyayalaya, Kanth, Moradabad is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Deoria vice Sushri **Shalini Chaudhary**.

**No. 1553 /Admin. (Services)/2026**

Sri **Ankush Srivastava**, Additional Civil Judge (Junior Division), Chhibramau, Kannauj to be Additional Civil Judge (Junior Division), Deoria.

**No. 1554 /Admin. (Services)/2026**

Smt. **Manju**, Civil Judge (Junior Division) (Fast Track Court), Kannauj to be Additional Civil Judge (Junior Division), Deoria.

**No. 1555 /Admin. (Services)/2026**

Smt. **Shweta Vishwakarma**, Civil Judge (Junior Division), Moradabad to be Nyayadhikari, Gram Nyayalaya, Barhaj, Deoria vice Sri **Vikas Verma-II**.

**No. 1556 /Admin. (Services)/2026**

Sri **Siddhartha Kumar Gautam**, Nyayadhikari, Gram Nyayalaya, Dibai, Bulandshahar to be Nyayadhikari, Gram Nyayalaya, Bhatpar Rani, Deoria vice Sri **Siddi Jai Prakash**.

**No. 1557 /Admin. (Services)/2026**

Sri **Sandesh Kumar Paswan**, Additional Civil Judge (Junior Division), Ghazipur to be Nyayadhikari, Gram Nyayalaya, Salempur, Deoria vice Sri **Saksham Shekhar**.

**No. 1558 /Admin. (Services)/2026**

Sri **Satyam Singhal**, Nyayadhikari, Gram Nyayalaya, Pindara, Varanasi to be Civil Judge (Junior Division), Etah vice Sri **Rajat Sahu**.

**No. 1559 /Admin. (Services)/2026**

Smt. **Pragati-I**, Judicial Magistrate, First Class, Hapur is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Etah vice Sri **Amit Mani Tripathi**.

**No. 1560 /Admin. (Services)/2026**

Sushri **Rekha Rawat**, Civil Judge (Junior Division) (Hawali), Bareilly to be Additional Civil Judge (Junior Division), Etah.

**No. 1561 /Admin. (Services)/2026**

Sushri **Arti Maurya**, Judicial Magistrate, First Class, Unnao to be Additional Civil Judge (Junior Division), Etah.

**No. 1562 /Admin. (Services)/2026**

Sushri **Jagrati Kesarwani**, Additional Civil Judge (Junior Division), Etah to be Civil Judge (Junior Division) (Fast Track Court), Etah for trying cases of crime against women vice Sushri **Garima Arya**.

**No. 1563 /Admin. (Services)/2026**

Sushri **Garima Arya**, Civil Judge (Junior Division) (Fast Track Court), Etah to be Civil Judge (Junior Division) (Fast Track Court), Etah created under the scheme of 14th Finance Commission.

**No. 1564 /Admin. (Services)/2026**

Smt. **Mehnaz Khan**, Judicial Magistrate, First Class, Ghazipur to be Civil Judge (Junior Division), Etawah vice Sri **Rajat Sharma**.

**No. 1565 /Admin. (Services)/2026**

Sri **Rajat Sharma**, Civil Judge (Junior Division), Etawah is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Etawah vice Sushri **Sangeeta-II**.

**No. 1566 /Admin. (Services)/2026**

Smt. **Priyanka Anjor**, Additional Civil Judge (Junior Division), Etawah is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Etawah vice Sushri **Arushi Sharma**.

**No. 1567 /Admin. (Services)/2026**

Sushri **Arushi Sharma**, Judicial Magistrate, First Class, Etawah to be Civil Judge (Junior Division) (Fast Track Court), Etawah for trying cases of crime against women vice Smt. **Ruchi**.

**No. 1568 /Admin. (Services)/2026**

Smt. **Ruchi**, Civil Judge (Junior Division) (Fast Track Court), Etawah to be Civil Judge (Junior Division) (Fast Track Court), Etawah created under the scheme of 14th Finance Commission.

**No. 1569 /Admin. (Services)/2026**

Sushri **Aruna Singh**, Civil Judge (Junior Division), Mauranipur, Jhansi to be Civil Judge (Junior Division), Kayamganj, Farrukhabad vice Sushri **Mala Kumari**.

**No. 1570 /Admin. (Services)/2026**

Sushri **Manisha Sahu**, Additional Civil Judge (Junior Division), Ghaziabad to be Nyayadhikari, Gram Nyayalaya, Amritpur, Farrukhabad vice Sri **Vijay Ratan Gautam**.

**No. 1571 /Admin. (Services)/2026**

Sushri **Sangeeta-II**, Judicial Magistrate, First Class, Etawah is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Fatehpur vice Smt. **Bhawna Sahu**.

**No. 1572 /Admin. (Services)/2026**

Smt. **Bhawna Sahu**, Judicial Magistrate, First Class, Fatehpur to be Additional Civil Judge (Junior Division), Fatehpur.

**No. 1573 /Admin. (Services)/2026**

Sushri **Shikha Chaudhari**, Civil Judge (Junior Division) (West), Prayagraj to be Civil Judge (Junior Division), Firozabad vice Sri **Prabhat Kumar Singh**.

**No. 1574 /Admin. (Services)/2026**

Smt. **Priyanka Sharma**, Civil Judge (Junior Division), Mau is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Firozabad vice Smt. **Shweta Soni**.

**No. 1575 /Admin. (Services)/2026**

Smt. **Yugmita Pratap**, Judicial Magistrate, First Class, Kanpur Nagar to be Additional Civil Judge (Junior Division), Firozabad.

**No. 1576 /Admin. (Services)/2026**

Sushri **Priyanka Azad**, Judicial Magistrate, First Class, Mau to be Civil Judge (Junior Division) (Fast Track Court), Firozabad created under the scheme of 14th Finance Commission.

**No. 1577 /Admin. (Services)/2026**

Smt. **Aroma Raman Picess**, Additional Civil Judge (Junior Division), Shikohabad, Firozabad to be Civil Judge (Junior Division), Shikohabad, Firozabad vice Sri **Sagar Tayal**.

**No. 1578 /Admin. (Services)/2026**

Sri **Punit Mohan Das**, Nyayadhikari, Gram Nyayalaya, Lalganj (Azamgarh), Azamgarh to be Nyayadhikari, Gram Nyayalaya, Jastrana, Firozabad vice Sri **Javed**.

**No. 1579 /Admin. (Services)/2026**

Sri **Deevanshu Saini**, Civil Judge (Junior Division), Nighasan, Lakhimpur Kheri to be Civil Judge (Junior Division), Ghaziabad vice Smt. **Shivani-I**.

**No. 1580 /Admin. (Services)/2026**

Sri **Shantnu Tanwar**, Judicial Magistrate, First Class, Kushi Nagar is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Ghaziabad vice Smt. **Karishma Jaiswal**.

**No. 1581 /Admin. (Services)/2026**

Smt. **Karishma Jaiswal**, Judicial Magistrate, First Class, Ghaziabad to be Additional Civil Judge (Junior Division), Ghaziabad.

**No. 1582 /Admin. (Services)/2026**

Sushri **Annapurna**, Judicial Magistrate, First Class, Jaunpur to be Additional Civil Judge (Junior Division), Ghaziabad.

**No. 1583 /Admin. (Services)/2026**

Sri **Kapil Yadav**, Additional Civil Judge (Junior Division), Pratapgarh to be Additional Civil Judge (Junior Division), Ghaziabad.

**No. 1584 /Admin. (Services)/2026**

Smt. **Sneha Singh-I**, Additional Civil Judge (Junior Division), Ghaziabad to be Civil Judge (Junior Division) (Fast Track Court), Ghaziabad for trying cases of crime against women.

**No. 1585 /Admin. (Services)/2026**

Sri **Sarfaraj Ahmad**, Civil Judge (Junior Division) (Fast Track Court), Kaushambi to be Civil Judge (Junior Division) (Fast Track Court), Ghaziabad created under the scheme of 14th Finance Commission.

**No. 1586 /Admin. (Services)/2026**

Sushri **Nidhi Madhav Kuril**, Additional Civil Judge (Junior Division), Shahjahanpur to be Nyayadhikari, Gram Nyayalaya, Modinagar, Ghaziabad vice Sri **Satnam Yadav**.

**No. 1587 /Admin. (Services)/2026**

Smt. **Shweta Tripathi**, Civil Judge (Junior Division), Muzaffar Nagar to be Civil Judge (Junior Division), Ghazipur vice Smt. **Diksha Tripathi**.

**No. 1588 /Admin. (Services)/2026**

Sushri **Arpita Singh-II**, Civil Judge (Junior Division), Amroha is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Ghazipur vice Smt. **Mehnaz Khan**.

**No. 1589 /Admin. (Services)/2026**

Smt. **Alka Nehal**, Judicial Magistrate, First Class, Muzaffar Nagar to be Additional Civil Judge (Junior Division), Ghazipur.

**No. 1590 /Admin. (Services)/2026**

Smt. **Shivani-I**, Civil Judge (Junior Division), Ghaziabad to be Additional Civil Judge (Junior Division), Ghazipur.

**No. 1591 /Admin. (Services)/2026**

Sri **Amit Kumar Yadav-IV**, Additional Civil Judge (Junior Division), Muzaffar Nagar to be Additional Civil Judge (Junior Division), Ghazipur.

**No. 1592 /Admin. (Services)/2026**

Sri **Deepankar**, Civil Judge (Junior Division), Thakurdwara, Moradabad to be Additional Civil Judge (Junior Division), Ghazipur.

**No. 1593 /Admin. (Services)/2026**

Sri **Adarsh Kumar Singh**, Civil Judge (Junior Division) (Fast Track Court), Ghaziabad to be Additional Civil Judge (Junior Division), Ghazipur.

**No. 1594 /Admin. (Services)/2026**

Sushri **Deepti Suman**, Additional Civil Judge (Junior Division), Meerut to be Nyayadhikari, Gram Nyayalaya, Jamaniya, Ghazipur vice Sri **Amit Yadav**.

**No. 1595 /Admin. (Services)/2026**

Smt. **Ambuj Mishra**, Judicial Magistrate, First Class, Gonda to be Civil Judge (Junior Division), Gonda vice Smt. **Roopali Singh**.

**No. 1596 /Admin. (Services)/2026**

Smt. **Aakanksha Singh**, Judicial Magistrate, First Class, Gonda is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Gonda vice Smt. **Ambuj Mishra**.

**No. 1597 /Admin. (Services)/2026**

Sri **Anup Kumar**, Additional Civil Judge (Junior Division), Gonda is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Gonda vice Smt. **Aakanksha Singh**.

**No. 1598 /Admin. (Services)/2026**

Smt. **Shweta Soni**, Judicial Magistrate, First Class, Firozabad to be Additional Civil Judge (Junior Division), Gonda.

**No. 1599 /Admin. (Services)/2026**

Km. **Sadhna Kumari**, Civil Judge (Junior Division) (Fast Track Court), Bijnor to be Nyayadhikari, Gram Nyayalaya, Colonelganj, Gonda vice Sri **Arun Gautam**.

**No. 1600 /Admin. (Services)/2026**

Sri **Prabhat Kumar Singh**, Civil Judge (Junior Division), Firozabad to be Nyayadhikari, Gram Nyayalaya, Mankapur, Gonda vice Sri **Deependra Kumar Singh-II**.

**No. 1601 /Admin. (Services)/2026**

Sri **Abhishek Kumar-III**, Additional Civil Judge (Junior Division), Sahaswan, Budaun to be Nyayadhikari, Gram Nyayalaya, Tarabganj, Gonda vice Sri **Rohit Soni**.

**No. 1602 /Admin. (Services)/2026**

Sushri **Sanghmitra**, Judicial Magistrate, First Class, Gorakhpur to be Civil Judge (Junior Division), Gorakhpur vice Sushri **Aayushi Pandey**.

**No. 1603 /Admin. (Services)/2026**

Smt. **Shivangni Sonkar**, Additional Civil Judge (Junior Division), Bulandshahar is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Gorakhpur vice Sushri **Sanghmitra**.

**No. 1604 /Admin. (Services)/2026**

Smt. **Arpita Sahu**, Civil Judge (Junior Division), Banda to be Additional Civil Judge (Junior Division), Gorakhpur.

**No. 1605 /Admin. (Services)/2026**

Smt. **Deepika**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge (Junior Division), Gorakhpur.

**No. 1606 /Admin. (Services)/2026**

Sushri **Aakanksha Mishra**, Additional Civil Judge (Junior Division), Gorakhpur is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Gorakhpur vice Smt. **Deepika**.

**No. 1607 /Admin. (Services)/2026**

Sri **Ratanjeet Jaiswal**, Additional Civil Judge (Junior Division), Gorakhpur to be Civil Judge (Junior Division) (Fast Track Court), Gorakhpur for trying cases of crime against women vice Sri **Mohammad Adil Ansari**.

**No. 1608 /Admin. (Services)/2026**

Sri **Mohammad Adil Ansari**, Civil Judge (Junior Division) (Fast Track Court), Gorakhpur to be Civil Judge (Junior Division) (Fast Track Court), Gorakhpur created under the scheme of 14th Finance Commission.

**No. 1609 /Admin. (Services)/2026**

Sri **Arun Yadav**, Nyayadhikari, Gram Nyayalaya, Nanpara, Bahraich to be Civil Judge (Junior Division), Hamirpur vice Sri **Ankit Pal**.

**No. 1610 /Admin. (Services)/2026**

Sri **Ankit Pal**, Civil Judge (Junior Division), Hamirpur to be Civil Judge (Junior Division) (Fast Track Court), Hamirpur for trying cases of crime against women vice Sushri **Kirti Mishra**.

**No. 1611 /Admin. (Services)/2026**

Sushri **Kirti Mishra**, Civil Judge (Junior Division) (Fast Track Court), Hamirpur to be Civil Judge (Junior Division) (Fast Track Court), Hamirpur created under the scheme of 14th Finance Commission.

**No. 1612 /Admin. (Services)/2026**

Sushri **Jagriti-I**, Civil Judge (Junior Division) (City), Azamgarh to be Civil Judge (Junior Division), Hapur vice Sri **Vishwanath Pratap Singh**.

**No. 1613 /Admin. (Services)/2026**

Sushri **Bushra Khursheed**, Civil Judge (Junior Division), Chandpur, Bijnor is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Hapur vice Smt. **Pragati-I**.

**No. 1614 /Admin. (Services)/2026**

Sushri **Pratibha Shukla**, Additional Civil Judge (Junior Division), Gonda to be Second Civil Judge (Junior Division), Hapur vice Smt. **Tanvi Singh**.

**No. 1615 /Admin. (Services)/2026**

Smt. **Shelly Sharan**, Civil Judge (Junior Division) (Fast Track Court), Hamirpur to be Civil Judge (Junior Division) (Fast Track Court), Hapur created under the scheme of 14th Finance Commission.

**No. 1616 /Admin. (Services)/2026**

Sri **Pankaj Kumar-II**, Nyayadhikari, Gram Nyayalaya, Mahasi, Bahraich to be Additional Civil Judge (Junior Division), Garhmukteshwar, Hapur.

**No. 1617 /Admin. (Services)/2026**

Sri **Kumar Ashish**, Judicial Magistrate, First Class, Hardoi to be Civil Judge (Junior Division) (West), Hardoi vice Sri **Md. Zishan Khan**.

**No. 1618 /Admin. (Services)/2026**

Sri **Mohammad Younis**, Judicial Magistrate, First Class, Hardoi is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Hardoi vice Sri **Kumar Ashish**.

**No. 1619 /Admin. (Services)/2026**

Smt. **Keerti Singh**, Additional Civil Judge (Junior Division), Hardoi to be Civil Judge (Junior Division) (East), Hardoi vice Smt. **Negi Chaudhary**.

**No. 1620 /Admin. (Services)/2026**

Sushri **Sakshi Chaudhary**, Additional Civil Judge (Junior Division), Hardoi is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Hardoi vice Sri **Mohammad Younis**.

**No. 1621 /Admin. (Services)/2026**

Sri **Rakesh Chaurasiya**, Additional Civil Judge (Junior Division), Pratapgarh to be Nyayadhikari, Gram Nyayalaya, Sandila, Hardoi.

**No. 1622 /Admin. (Services)/2026**

Sushri **Priyal Sharma**, Civil Judge (Junior Division) (Hawali), Varanasi to be Nyayadhikari, Gram Nyayalaya, Sawayajpur, Hardoi vice Sri **Sandeep Mani**.

**No. 1623 /Admin. (Services)/2026**

Sri **Saransh Sharma**, Judicial Magistrate, First Class, Kanpur Nagar to be Civil Judge (Junior Division), Hathras vice Sushri **Hershika Rastogi**.

**No. 1624 /Admin. (Services)/2026**

Sri **Arijeet Singh**, Judicial Magistrate, First Class, Bhadohi at Gyanpur to be Civil Judge (Junior Division) (Fast Track Court), Hathras for trying cases of crime against women.

**No. 1625 /Admin. (Services)/2026**

Sri **Robin Kumar**, Civil Judge (Junior Division), Jansath, Muzaffar Nagar to be Civil Judge (Junior Division) (Fast Track Court), Hathras created under the scheme of 14th Finance Commission.

**No. 1626 /Admin. (Services)/2026**

Sri **Nepal Singh**, Additional Civil Judge (Junior Division), Prayagraj to be Civil Judge (Junior Division), Sadabad, Hathras vice Smt. **Anchal Chandel**.  
He is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sadabad, Hathras.

**No. 1627 /Admin. (Services)/2026**

Sri **Satnam Yadav**, Nyayadhikari, Gram Nyayalaya, Modinagar, Ghaziabad to be Civil Judge (Junior Division), Konch, Jalaun at Orai vice Sri **Mohd. Farhan**.

He is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Konch, Jalaun at Orai.

**No. 1628 /Admin. (Services)/2026**

Sri **Mohd. Farhan**, Civil Judge (Junior Division), Konch, Jalaun at Orai to be Additional Civil Judge (Junior Division), Konch, Jalaun at Orai.

**No. 1629 /Admin. (Services)/2026**

Sri **Utkrisht Jaiswal**, Judicial Magistrate, First Class, Jaunpur to be Civil Judge (Junior Division) (City), Jaunpur vice Sri **Rishabh Chaturvedi**.

**No. 1630 /Admin. (Services)/2026**

Smt. **Sangeeta Gautam**, Civil Judge (Junior Division), Shahganj sitting at, Jaunpur is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Jaunpur vice Sushri **Annapurna**.

**No. 1631 /Admin. (Services)/2026**

Smt. **Ajita Verma**, Additional Civil Judge (Junior Division), Jaunpur to be Civil Judge (Junior Division), Jaunpur vice Sushri **Shipra**.

**No. 1632 /Admin. (Services)/2026**

Sri **Vinay Kumar Pandey**, Additional Civil Judge (Junior Division), Jaunpur is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Jaunpur vice Sri **Utkrisht Jaiswal**.

**No. 1633 /Admin. (Services)/2026**

Sri **Satyam Shukla**, Additional Civil Judge (Junior Division), Jaunpur to be Civil Judge (Junior Division), Shahganj sitting at, Jaunpur vice Smt. **Sangeeta Gautam**.

**No. 1634 /Admin. (Services)/2026**

Sushri **Rewa**, Additional Civil Judge (Junior Division), Kanpur Nagar to be Nyayadhikari, Gram Nyayalaya, Shahganj, Jaunpur vice Sri **Vipin Kumar Chaurasiya**.

**No. 1635 /Admin. (Services)/2026**

Smt. **Nandini Agnihotri**, Additional Civil Judge (Junior Division), Gorakhpur to be Civil Judge (Junior Division), Jhansi vice Sri **Ambar Rana**.

**No. 1636 /Admin. (Services)/2026**

Sri **Aman Rai**, Civil Judge (Junior Division) (Fast Track Court), Jhansi to be Additional Civil Judge (Junior Division), Jhansi.

**No. 1637 /Admin. (Services)/2026**

Sushri **Anjali**, Civil Judge (Junior Division) (Fast Track Court), Ramabai Nagar to be Civil Judge (Junior Division) (Fast Track Court), Jhansi for trying cases of crime against women vice Sri **Aman Rai**.

**No. 1638 /Admin. (Services)/2026**

Sri **Dhirendra Kumar**, Nyayadhikari, Gram Nyayalaya, Gola, Gorakhpur to be Civil Judge (Junior Division) (Fast Track Court), Jhansi created under the scheme of 14th Finance Commission.

**No. 1639 /Admin. (Services)/2026**

Smt. **Shristy Shukla**, Additional Civil Judge (Junior Division), Raebareli to be Civil Judge (Junior Division), Garotha, Jhansi vice Sushri **Nida Zaidi**.

She is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Garotha, Jhansi.

**No. 1640 /Admin. (Services)/2026**

Sushri **Garima Saxena**, Civil Judge (Junior Division), Agra to be Civil Judge (Junior Division), Mauranipur, Jhansi vice Sushri **Aruna Singh**.

She is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mauranipur, Jhansi.

**No. 1641 /Admin. (Services)/2026**

Sushri **Manjula Mishra**, Civil Judge (Junior Division) (City), Bareilly to be Civil Judge (Junior Division), Kannauj vice Smt. **Vijay Laxmi Devi**.

**No. 1642 /Admin. (Services)/2026**

Smt. **Vijay Laxmi Devi**, Civil Judge (Junior Division), Kannauj to be Additional Civil Judge (Junior Division), Kannauj.

**No. 1643 /Admin. (Services)/2026**

Sushri **Madhuri Yadav**, Civil Judge (Junior Division), Chandauli is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Kannauj vice Sri **Ankit Kaushik**.

**No. 1644 /Admin. (Services)/2026**

Sri **Ankit Kaushik**, Judicial Magistrate, First Class, Kannauj to be Civil Judge (Junior Division) (Fast Track Court), Kannauj for trying cases of crime against women.

**No. 1645 /Admin. (Services)/2026**

Sushri **Meenakshi Verma**, Additional Civil Judge (Junior Division), Kannauj to be Civil Judge (Junior Division) (Fast Track Court), Kannauj created under the scheme of 14th Finance Commission.

**No. 1646 /Admin. (Services)/2026**

Sushri **Priti-II**, Nyayadhikari, Gram Nyayalaya, Marihan, Mirzapur to be Additional Civil Judge (Junior Division), Chhibramau, Kannauj vice Sri **Ankush Srivastava**.

**No. 1647 /Admin. (Services)/2026**

Smt. **Samridhi Mishra-I**, Civil Judge (Junior Division), Dataganj, Budaun to be Civil Judge (Junior Division) (City), Kanpur Nagar vice Smt. **Manisha Gupta**.

**No. 1648 /Admin. (Services)/2026**

Sri **Arpit Goel**, Judicial Magistrate, First Class, Kanpur Nagar is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Kanpur Nagar vice Sri **Navneet Kumar Singh-I**.

**No. 1649 /Admin. (Services)/2026**

Sushri **Saumya Arun**, Judicial Magistrate, First Class, Budaun to be Additional Civil Judge (Junior Division), Kanpur Nagar.

**No. 1650 /Admin. (Services)/2026**

Smt. **Hemlata**, Additional Civil Judge (Junior Division), Prayagraj is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Kanpur Nagar vice Sri **Saransh Sharma**.

**No. 1651 /Admin. (Services)/2026**

Sushri **Shipra**, Civil Judge (Junior Division), Jaunpur to be Additional Civil Judge (Junior Division), Kanpur Nagar.

**No. 1652 /Admin. (Services)/2026**

Sri **Arjit Verma**, Nyayadhikari, Gram Nyayalaya, Bilsa, Budaun to be Additional Civil Judge (Junior Division), Kanpur Nagar.

**No. 1653 /Admin. (Services)/2026**

Sri **Akshay Kumar**, Additional Civil Judge (Junior Division), Kanpur Nagar is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Kanpur Nagar.

**No. 1654 /Admin. (Services)/2026**

Sushri **Aakriti Prakash**, Civil Judge (Junior Division) (Fast Track Court), Sonbhadra is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Kanpur Nagar.

**No. 1655 /Admin. (Services)/2026**

Sushri **Shivani Singh-III**, Additional Civil Judge (Junior Division), Kanpur Nagar is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Kanpur Nagar.

**No. 1656 /Admin. (Services)/2026**

Smt. **Vertika Shailat**, Civil Judge (Junior Division), Kasganj is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Kasganj vice Sushri **Shalini Singh-II**.

**No. 1657 /Admin. (Services)/2026**

Sushri **Ankita-I**, Civil Judge (Junior Division) (Fast Track Court), Moradabad to be Second Civil Judge (Junior Division), Kasganj vice Smt. **Vertika Shailat**.

**No. 1658 /Admin. (Services)/2026**

Sri **Sachin Singh**, Additional Civil Judge (Junior Division), Kasganj to be Civil Judge (Junior Division) (Fast Track Court), Kasganj for trying cases of crime against women.

**No. 1659 /Admin. (Services)/2026**

Sri **Prakhar Tiwari**, Nyayadhikari, Gram Nyayalaya, Sarila, Hamirpur to be Nyayadhikari, Gram Nyayalaya, Patiyali, Kasganj.

**No. 1660 /Admin. (Services)/2026**

Sushri **Vasundhara Sharma**, Judicial Magistrate, First Class, Raebareli to be Civil Judge (Junior Division), Kaushambi vice Smt. **Mikky Singh**.

**No. 1661 /Admin. (Services)/2026**

Smt. **Mikky Singh**, Civil Judge (Junior Division), Kaushambi is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Kaushambi vice Smt. **Manisha Choudhary**.

**No. 1662 /Admin. (Services)/2026**

Sri **Manu Gupta**, Additional Civil Judge (Junior Division), Raebareli to be Civil Judge (Junior Division) (Fast Track Court), Kaushambi for trying cases of crime against women.

**No. 1663 /Admin. (Services)/2026**

Sri **Sumit Gupta-II**, Additional Civil Judge (Junior Division), Saharanpur to be Nyayadhikari, Gram Nyayalaya, Chayal, Kaushambi vice Sri **Hemendra Singh**.

**No. 1664 /Admin. (Services)/2026**

Sri **Rahul Jaiswal**, Civil Judge (Junior Division), Budhana, Muzaffar Nagar is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Kushi Nagar vice Sri **Shantnu Tanwar**.

**No. 1665 /Admin. (Services)/2026**

Sushri **Jyotsna Nagvanshi**, Civil Judge (Junior Division) (Fast Track Court), Kushi Nagar to be Additional Civil Judge (Junior Division), Kushi Nagar.

**No. 1666 /Admin. (Services)/2026**

Sri **Abhishek Kumar Pandey**, Civil Judge (Junior Division) (Fast Track Court), Ghaziabad to be Additional Civil Judge (Junior Division), Kushi Nagar.

**No. 1667 /Admin. (Services)/2026**

Sushri **Aishwarya Yadav**, Civil Judge (Junior Division) (Fast Track Court), Mirzapur to be Civil Judge (Junior Division) (Fast Track Court), Kushi Nagar for trying cases of crime against women vice Sushri **Jyotsna Nagvanshi**.

**No. 1668 /Admin. (Services)/2026**

Sri **Brijendra Swaroop**, Nyayadhikari, Gram Nyayalaya, Gauriganj, Sultanpur to be Civil Judge (Junior Division) (Fast Track Court), Kushi Nagar created under the scheme of 14th Finance Commission.

**No. 1669 /Admin. (Services)/2026**

Sri **Amar Prasad**, Judicial Magistrate, First Class, Shamli at Kairana to be Nyayadhikari, Gram Nyayalaya, Hata, Kushi Nagar vice Sri **Sunandan Goyal**.

**No. 1670 /Admin. (Services)/2026**

Smt. **Pragya Parashar**, Civil Judge (Junior Division), Rampur to be Civil Judge (Junior Division), Lakhimpur Kheri vice Sri **Rajat Kumar Yadav**.

**No. 1671 /Admin. (Services)/2026**

Sushri **Pinky Verma**, Additional Civil Judge (Junior Division), Budaun to be Civil Judge (Junior Division), Mohammadi, Lakhimpur Kheri vice Smt. **Akshita**.

She is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mohammadi, Lakhimpur Kheri.

**No. 1672 /Admin. (Services)/2026**

Sri **Pushendra Kumar Singh**, Civil Judge (Junior Division), Rasra, Ballia to be Civil Judge (Junior Division), Nighasan, Lakhimpur Kheri vice Sri **Deevanshu Saini**.

**No. 1673 /Admin. (Services)/2026**

Smt. **Priyambada Lal**, Judicial Magistrate, First Class, Mirzapur to be Nyayadhikari, Gram Nyayalaya, Gola, Lakhimpur Kheri vice Sri **Arun Singh Rathour**.

**No. 1674 /Admin. (Services)/2026**

Sri **Rajeev Kumar Pal**, Nyayadhikari, Gram Nyayalaya, Karhal, Mainpuri to be Civil Judge (Junior Division), Paliya, Lakhimpur Kheri.

**No. 1675 /Admin. (Services)/2026**

Sushri **Shweta Yadav-II**, Judicial Magistrate, First Class, Saharanpur to be Civil Judge (Junior Division), Lalitpur vice Smt. **Akriti**.

**No. 1676 /Admin. (Services)/2026**

Sushri **Rakhi Bhadoria**, Civil Judge (Junior Division), Budaun to be Additional Civil Judge (Junior Division), Lalitpur.

**No. 1677 /Admin. (Services)/2026**

Sri **Naveen Kumar-II**, Additional Civil Judge (Junior Division), Lalitpur to be Civil Judge (Junior Division) (Fast Track Court), Lalitpur for trying cases of crime against women.

**No. 1678 /Admin. (Services)/2026**

Sushri **Shilpi Singh**, Additional Civil Judge (Junior Division), Moradabad to be Civil Judge (Junior Division), Mehrauni, Lalitpur vice Sri **Atul**.

**No. 1679 /Admin. (Services)/2026**

Sri **Pravin Kumar Yadav**, Nyayadhikari, Gram Nyayalaya, Swar, Rampur to be Nyayadhikari, Gram Nyayalaya, Talbehat, Lalitpur vice Sri **Ranjeet Kumar Verma**.

**No. 1680 /Admin. (Services)/2026**

Sushri **Anjali Pandey**, Judicial Magistrate, First Class, Lucknow to be Civil Judge (Junior Division) (South), Lucknow vice Smt. **Indu Yadav**.

**No. 1681 /Admin. (Services)/2026**

Sri **Shailesh Kumar Singh**, Civil Judge (Junior Division) (North), Lucknow is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Lucknow vice Sushri **Anjali Pandey**.

**No. 1682 /Admin. (Services)/2026**

Smt. **Akriti**, Civil Judge (Junior Division), Lalitpur to be Civil Judge (Junior Division) (North), Lucknow vice Sri **Shailesh Kumar Singh**.

**No. 1683 /Admin. (Services)/2026**

Sri **Atul**, Civil Judge (Junior Division), Mehrauni, Lalitpur is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Lucknow vice Smt. **Richa Kesarwani**.

**No. 1684 /Admin. (Services)/2026**

Sri **Eklavya Saroj**, Civil Judge (Junior Division), Najibabad, Bijnor to be Additional Civil Judge (Junior Division), Lucknow.

**No. 1685 /Admin. (Services)/2026**

Sri **Ratn Shekhar Nirmal**, Judicial Magistrate, First Class, Saharanpur to be Additional Civil Judge (Junior Division), Lucknow.

**No. 1686 /Admin. (Services)/2026**

Smt. **Shalini-II**, Additional Civil Judge (Junior Division), Najibabad, Bijnor to be Additional Civil Judge (Junior Division), Lucknow.

**No. 1687 /Admin. (Services)/2026**

Kumari **Sweta**, Nyayadhikari, Gram Nyayalaya, Bilaspur, Rampur to be Additional Civil Judge (Junior Division), Lucknow.

**No. 1688 /Admin. (Services)/2026**

Sri **Vishwanath Pratap Singh**, Civil Judge (Junior Division), Hapur to be Civil Judge (Junior Division), Pharendra, Maharajganj.

He is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pharendra, Maharajganj.

**No. 1689 /Admin. (Services)/2026**

Smt. **Nishi Gupta**, Judicial Magistrate, First Class, Mahoba to be Civil Judge (Junior Division), Mahoba vice Sushri **Neelam Katiyar**.

**No. 1690 /Admin. (Services)/2026**

Sri **Shishir Yadav**, Judicial Magistrate, First Class, Mahoba is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Mahoba vice Smt. **Nishi Gupta**.

**No. 1691 /Admin. (Services)/2026**

Sushri **Neha Agrawal**, Additional Civil Judge (Junior Division), Mahoba is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Mahoba vice Sri **Shishir Yadav**.

**No. 1692 /Admin. (Services)/2026**

Sushri **Priyanka Maurya**, Judicial Magistrate, First Class, Pilibhit to be Civil Judge (Junior Division), Charkhari, Mahoba vice Sri **Vijay Shankar Gautam**.

**No. 1693 /Admin. (Services)/2026**

Sri **Devesh Kumar Yadav**, Nyayadhikari, Gram Nyayalaya, Lalganj, Raebareli to be Civil Judge (Junior Division), Kulpahar, Mahoba vice Sri **Arun Kumar Rana**.

**No. 1694 /Admin. (Services)/2026**

Sri **Rishabh Chaturvedi**, Civil Judge (Junior Division) (City), Jaunpur to be Civil Judge (Junior Division), Mainpuri vice Sri **Gagan Deep**.

**No. 1695 /Admin. (Services)/2026**

Sri **Ankur Kumar**, Civil Judge (Junior Division) (Fast Track Court), Muzaffar Nagar to be Nyayadhikari, Gram Nyayalaya, Karhal, Mainpuri vice Sri **Rajeev Kumar Pal**.

**No. 1696 /Admin. (Services)/2026**

Sri **Pratyush Anand Mishra**, Civil Judge (Junior Division), Ayodhya to be Civil Judge (Junior Division), Mathura vice Sri **Satya Prakash Narayan Tewari**.

**No. 1697 /Admin. (Services)/2026**

Smt. **Roopali Singh**, Civil Judge (Junior Division), Gonda is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Mathura vice Smt. **Mahima Jain**.

**No. 1698 /Admin. (Services)/2026**

Smt. **Mahima Jain**, Judicial Magistrate, First Class, Mathura to be Additional Civil Judge (Junior Division), Mathura.

**No. 1699 /Admin. (Services)/2026**

Smt. **Sonal Upadhyay**, Civil Judge (Junior Division) (Hawali), Ayodhya to be Additional Civil Judge (Junior Division), Mathura.

**No. 1700 /Admin. (Services)/2026**

Smt. **Tanvi Singh**, Second Civil Judge (Junior Division), Hapur to be Additional Civil Judge (Junior Division), Mathura.

**No. 1701 /Admin. (Services)/2026**

Smt. **Priyanka Verma-II**, Civil Judge (Junior Division) (Fast Track Court), Mathura to be Additional Civil Judge (Junior Division), Mathura.

**No. 1702 /Admin. (Services)/2026**

Smt. **Shefali**, Civil Judge (Junior Division) (Fast Track Court), Mathura to be Additional Civil Judge (Junior Division), Mathura.

**No. 1703 /Admin. (Services)/2026**

Sri **Rohit Soni**, Nyayadhikari, Gram Nyayalaya, Tarabganj, Gonda to be Civil Judge (Junior Division) (Fast Track Court), Mathura for trying cases of crime against women vice Smt. **Priyanka Verma-II**.

**No. 1704 /Admin. (Services)/2026**

Sushri **Priyanka Chaudhary**, Additional Civil Judge (Junior Division), Hardoi to be Civil Judge (Junior Division) (Fast Track Court), Mathura created under the scheme of 14th Finance Commission vice Smt. **Shefali**.

**No. 1705 /Admin. (Services)/2026**

Sushri **Meenakshi Bansal**, Civil Judge (Junior Division) (City), Varanasi to be Civil Judge (Junior Division), Chhata, Mathura vice Sri **Aviral Umrao**.

She is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chhata, Mathura.

**No. 1706 /Admin. (Services)/2026**

Sri **Siddi Jai Prakash**, Nyayadhikari, Gram Nyayalaya, Bhatpar Rani, Deoria to be Nyayadhikari, Gram Nyayalaya, Mant, Mathura vice Sri **Utkarsh Singh**.

**No. 1707 /Admin. (Services)/2026**

Sri **Rajat Kumar Yadav**, Civil Judge (Junior Division), Lakhimpur Kheri to be Civil Judge (Junior Division), Mau vice Smt. **Priyanka Sharma**.

**No. 1708 /Admin. (Services)/2026**

Smt. **Preeti Yadav**, Additional Civil Judge (Junior Division), Lakhimpur Kheri is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Mau vice Sushri **Priyanka Azad**.

**No. 1709 /Admin. (Services)/2026**

Sri **Shikhar Agarwal**, Civil Judge (Junior Division), Faridpur, Bareilly is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Meerut vice Smt. **Sangya Yaduvanshi**.

**No. 1710 /Admin. (Services)/2026**

Smt. **Sangya Yaduvanshi**, First Judicial Magistrate, First Class, Meerut is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Meerut vice Sushri **Shashi Gautam**.

**No. 1711 /Admin. (Services)/2026**

Sri **Sandeep Singh-II**, Additional Civil Judge (Junior Division), Prayagraj to be Civil Judge (Junior Division) (Hawali), Meerut vice Sushri **Kamakshi Sagar**.

**No. 1712 /Admin. (Services)/2026**

Smt. **Anshul**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Jhansi to be Additional Civil Judge (Junior Division), Meerut.

**No. 1713 /Admin. (Services)/2026**

Smt. **Rekha Vishwakarma**, Civil Judge (Junior Division), Raebareli to be Civil Judge (Junior Division), Mirzapur vice Smt. **Mina Akhtar**.

**No. 1714 /Admin. (Services)/2026**

Sri **Vijay Shankar Gautam**, Civil Judge (Junior Division), Charkhari, Mahoba is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Mirzapur vice Smt. **Priyambada Lal**.

**No. 1715 /Admin. (Services)/2026**

Sushri **Tanaya Gupta**, Additional Civil Judge (Junior Division), Etah to be Additional Civil Judge (Junior Division), Mirzapur.

**No. 1716 /Admin. (Services)/2026**

Sri **Abhinav Devesh Shukla**, Judicial Magistrate, First Class, Basti to be Civil Judge (Junior Division) (Fast Track Court), Mirzapur for trying cases of crime against women vice Sri **Abhishek Singh**.

**No. 1717 /Admin. (Services)/2026**

Sri **Abhishek Singh**, Civil Judge (Junior Division) (Fast Track Court), Mirzapur to be Civil Judge (Junior Division) (Fast Track Court), Mirzapur created under the scheme of 14th Finance Commission.

**No. 1718 /Admin. (Services)/2026**

Sri **Sumit Kumar Yadav**, Additional Civil Judge (Junior Division), Chhata, Mathura to be Nyayadhikari, Gram Nyayalaya, Lalganj, Mirzapur vice Sushri **Zeenat Parveen**.

**No. 1719 /Admin. (Services)/2026**

Sri **Avneesh Kumar-III**, Nyayadhikari, Gram Nyayalaya, Sikanderpur, Ballia to be Civil Judge (Junior Division), Moradabad vice Smt. **Shweta Vishwakarma**.

**No. 1720 /Admin. (Services)/2026**

Smt. **Meenakshi**, Additional Civil Judge (Junior Division), Pratapgarh is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Moradabad vice Sushri **Rabins Alka**.

**No. 1721 /Admin. (Services)/2026**

Sri **Arpit Tyagi**, Additional Civil Judge (Junior Division), Etah to be Additional Civil Judge (Junior Division), Moradabad.

**No. 1722 /Admin. (Services)/2026**

Smt. **Khushboo Sharma**, Civil Judge (Junior Division) (Fast Track Court), Kannauj to be Civil Judge (Junior Division) (Fast Track Court), Moradabad for trying cases of crime against women.

**No. 1723 /Admin. (Services)/2026**

Sri **Vibhav Chandra**, Additional Civil Judge (Junior Division), Moradabad to be Civil Judge (Junior Division), Thakurdwara, Moradabad vice Sri **Deepankar**.

He is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Thakurdwara, Moradabad.

**No. 1724 /Admin. (Services)/2026**

Sri **Kunver Jeetendra Pratap Singh**, Civil Judge (Junior Division), Chakia, Chandauli to be Nyayadhikari, Gram Nyayalaya, Bilari, Moradabad vice Sri **Ashok Kumar-XIV**.

**No. 1725 /Admin. (Services)/2026**

Smt. **Navjyoti**, Civil Judge (Junior Division), Pratapgarh to be Nyayadhikari, Gram Nyayalaya, Kanth, Moradabad vice Sri **Kunwar Suryasen Singh**.

**No. 1726 /Admin. (Services)/2026**

Sushri **Isika Singh**, Additional Civil Judge (Junior Division), Mathura to be Civil Judge (Junior Division), Muzaffar Nagar vice Smt. **Shweta Tripathi**.

**No. 1727 /Admin. (Services)/2026**

Smt. **Anishka Chaudhary**, Judicial Magistrate, First Class, Muzaffar Nagar is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Muzaffar Nagar vice Smt. **Alka Nehal**.

**No. 1728 /Admin. (Services)/2026**

Sushri **Shalini Chaudhary**, Judicial Magistrate, First Class, Deoria to be Additional Civil Judge (Junior Division), Muzaffar Nagar vice Sri **Amit Kumar Yadav-IV**.

**No. 1729 /Admin. (Services)/2026**

Sushri **Money Verma**, Additional Civil Judge (Junior Division), Ghazipur is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Muzaffar Nagar vice Smt. **Anishka Chaudhary**.

**No. 1730 /Admin. (Services)/2026**

Sushri **Shefali Yadav**, Civil Judge (Junior Division), Chitrakoot to be Civil Judge (Junior Division) (Fast Track Court), Muzaffar Nagar for trying cases of crime against women.

**No. 1731 /Admin. (Services)/2026**

Sri **Shivji Yadav**, Civil Judge (Junior Division) (Fast Track Court), Muzaffar Nagar to be Civil Judge (Junior Division) (Fast Track Court), Muzaffar Nagar created under the scheme of 14th Finance Commission.

**No. 1732 /Admin. (Services)/2026**

Sri **Amit Yadav**, Nyayadhikari, Gram Nyayalaya, Jamaniya, Ghazipur to be Civil Judge (Junior Division), Budhana, Muzaffar Nagar vice Sri **Rahul Jaiswal**.

**No. 1733 /Admin. (Services)/2026**

Sri **Abhishek Kumar-II**, Additional Civil Judge (Junior Division), Etah to be Civil Judge (Junior Division), Jansath, Muzaffar Nagar vice Sri **Robin Kumar**.

**No. 1734 /Admin. (Services)/2026**

Smt. **Indu Yadav**, Civil Judge (Junior Division) (South), Lucknow to be Civil Judge (Junior Division), Pilibhit vice Smt. **Anukriti Singh**.

**No. 1735 /Admin. (Services)/2026**

Smt. **Shipra Singh-II**, Additional Civil Judge (Junior Division), Mathura is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Pilibhit vice Sushri **Priyanka Maurya**.

**No. 1736 /Admin. (Services)/2026**

Smt. **Bhawana Sharma**, Civil Judge (Junior Division) (Fast Track Court), Pilibhit to be Additional Civil Judge (Junior Division), Pilibhit.

**No. 1737 /Admin. (Services)/2026**

Sri **Pradeep Yadav**, Special Judicial Magistrate First Class (Anti Terrorism Squad), Lucknow to be Additional Civil Judge (Junior Division), Pilibhit.

**No. 1738 /Admin. (Services)/2026**

Sri **Tarun Kumar**, Civil Judge (Junior Division) (Fast Track Court), Pilibhit to be Additional Civil Judge (Junior Division), Pilibhit.

**No. 1739 /Admin. (Services)/2026**

Sri **Saksham Shekhar**, Nyayadhikari, Gram Nyayalaya, Salempur, Deoria to be Civil Judge (Junior Division) (Fast Track Court), Pilibhit for trying cases of crime against women vice Smt. **Bhawana Sharma**.

**No. 1740 /Admin. (Services)/2026**

Sri **Utkarsh Singh**, Nyayadhikari, Gram Nyayalaya, Mant, Mathura to be Civil Judge (Junior Division) (Fast Track Court), Pilibhit created under the scheme of 14th Finance Commission vice Sri **Tarun Kumar**.

**No. 1741 /Admin. (Services)/2026**

Sushri **Saba Fatima**, Civil Judge (Junior Division), Barabanki to be Civil Judge (Junior Division), Pratapgarh vice Smt. **Navjyoti**.

**No. 1742 /Admin. (Services)/2026**

Sushri **Afifa Irfan**, Additional Civil Judge (Junior Division), Mathura is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Pratapgarh vice Sri **Shantanu Singh**.

**No. 1743 /Admin. (Services)/2026**

Sri **Shantanu Singh**, Judicial Magistrate, First Class, Pratapgarh to be Additional Civil Judge (Junior Division), Pratapgarh.

**No. 1744 /Admin. (Services)/2026**

Sri **Ashok Kumar-XIV**, Nyayadhikari, Gram Nyayalaya, Bilari, Moradabad to be Civil Judge (Junior Division)/ Judicial Magistrate, First Class, Lalganj Ajhara, Pratapgarh.

**No. 1745 /Admin. (Services)/2026**

Sri **Sunil Gupta**, Civil Judge (Junior Division), Bhognipur, Ramabai Nagar to be Nyayadhikari, Gram Nyayalaya, Patti, Pratapgarh.

**No. 1746 /Admin. (Services)/2026**

Smt. **Anukriti Singh**, Civil Judge (Junior Division), Pilibhit to be Civil Judge (Junior Division) (West), Prayagraj vice Sushri **Shikha Chaudhari**.

**No. 1747 /Admin. (Services)/2026**

Sri **Ambesh Kumar Pandey**, Judicial Magistrate, First Class, Shahjahanpur is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Prayagraj vice Smt. **Priyamvada Priyadarshini**.

**No. 1748 /Admin. (Services)/2026**

Sushri **Annu**, Judicial Magistrate, First Class, Prayagraj to be Civil Judge (Junior Division) (East), Prayagraj vice Sri **Digvijay Singh**.

**No. 1749 /Admin. (Services)/2026**

Sushri **Ayushi Goswami**, Additional Civil Judge (Junior Division), Gorakhpur is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Prayagraj.

**No. 1750 /Admin. (Services)/2026**

Sri **Abhishek Sharma**, Judicial Magistrate, First Class, Prayagraj to be Additional Civil Judge (Junior Division), Prayagraj.

**No. 1751 /Admin. (Services)/2026**

Sushri **Charu Nand**, Judicial Magistrate, First Class, Prayagraj to be Additional Civil Judge (Junior Division), Prayagraj.

**No. 1752 /Admin. (Services)/2026**

Sri **Saurabh Anand**, Additional Civil Judge (Junior Division), Prayagraj is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Prayagraj vice Sushri **Annu**.

**No. 1753 /Admin. (Services)/2026**

Sri **Abhay Rajvanshi**, Nyayadhikari, Gram Nyayalaya, Kheragarh, Agra to be Additional Civil Judge (Junior Division), Prayagraj vice Smt. **Hemlata**.

**No. 1754 /Admin. (Services)/2026**

Smt. **Saurabhi Pathak**, Judicial Magistrate, First Class, Shahjahanpur is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Prayagraj vice Sushri **Charu Nand**.

**No. 1755 /Admin. (Services)/2026**

Smt. **Sonakshi Singhal**, Civil Judge (Junior Division) (Fast Track Court), Muzaffar Nagar to be Additional Civil Judge (Junior Division), Prayagraj.

**No. 1756 /Admin. (Services)/2026**

Sushri **Shruti Singh**, Civil Judge (Junior Division) (Fast Track Court), Prayagraj to be Additional Civil Judge (Junior Division), Prayagraj.

**No. 1757 /Admin. (Services)/2026**

Sri **Prateek Gupta**, Nyayadhikari, Gram Nyayalaya, Hasanganj, Unnao to be Additional Civil Judge (Junior Division), Prayagraj.

**No. 1758 /Admin. (Services)/2026**

Smt. **Rashmi Singh**, Additional Civil Judge (Junior Division), Mainpuri to be Civil Judge (Junior Division) (Fast Track Court), Prayagraj for trying cases of crime against women vice Sushri **Shruti Singh**.

**No. 1759 /Admin. (Services)/2026**

Sri **Pushendra Kumar Gautam**, Civil Judge (Junior Division) (Fast Track Court), Ramabai Nagar to be Civil Judge (Junior Division) (Fast Track Court), Prayagraj created under the scheme of 14th Finance Commission.

**No. 1760 /Admin. (Services)/2026**

Sri **Amit Mani Tripathi**, Judicial Magistrate, First Class, Etah to be Nyayadhikari, Gram Nyayalaya, Handia, Prayagraj vice Sri **Manoj Kumar Bhaskar**.

**No. 1761 /Admin. (Services)/2026**

Sri **Santosh Kumar Verma**, Civil Judge (Junior Division), Kadipur, Sultanpur to be Nyayadhikari, Gram Nyayalaya, Meja, Prayagraj vice Sri **Rupanshu Arya**.

**No. 1762 /Admin. (Services)/2026**

Sushri **Rabins Alka**, Judicial Magistrate, First Class, Moradabad to be Nyayadhikari, Gram Nyayalaya, Karchhana, Prayagraj vice Sri **Adesh Kumar Srivastava**.

**No. 1763 /Admin. (Services)/2026**

Sushri **Jyoti Prakash Singh**, Civil Judge (Junior Division), Dalmau stting at Raebareli to be Civil Judge (Junior Division), Raebareli vice Smt. **Rekha Vishwakarma**.

**No. 1764 /Admin. (Services)/2026**

Sushri **Shreya Solanki**, Judicial Magistrate, First Class, Raebareli is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Raebareli vice Sushri **Vasundhara Sharma**.

**No. 1765 /Admin. (Services)/2026**

Sri **Shivam Verma**, Additional Civil Judge (Junior Division), Raebareli to be Civil Judge (Junior Division), Dalmau stting at Raebareli vice Sushri **Jyoti Prakash Singh**.

**No. 1766 /Admin. (Services)/2026**

Sri **Shamveel Rizwan**, Additional Civil Judge (Junior Division), Raebareli is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Raebareli vice Sushri **Shreya Solanki**.

**No. 1767 /Admin. (Services)/2026**

Smt. **Samreen Fatima Nomani**, Additional Civil Judge (Junior Division), Ghaziabad to be Additional Civil Judge (Junior Division), Raebareli.

**No. 1768 /Admin. (Services)/2026**

Sushri **Jayati**, Judicial Magistrate, First Class, Varanasi to be Additional Civil Judge (Junior Division), Raebareli.

**No. 1769 /Admin. (Services)/2026**

Sri **Tarif Mustafa Khan**, Nyayadhikari, Gram Nyayalaya, Mehnagar, Azamgarh to be Nyayadhikari, Gram Nyayalaya, Lalganj, Raebareli vice Sri **Devesh Kumar Yadav**.

**No. 1770 /Admin. (Services)/2026**

Sushri **Mrinalini Srivastava**, Civil Judge (Junior Division), Deoria to be Nyayadhikari, Gram Nyayalaya, Salon, Raebareli vice Sri **Ankit Sinha**.

**No. 1771 /Admin. (Services)/2026**

Sushri **Sakshi Dhama**, Additional Civil Judge (Junior Division), Ramabai Nagar to be Civil Judge (Junior Division) (Fast Track Court), Ramabai Nagar for trying cases of crime against women.

**No. 1772 /Admin. (Services)/2026**

Sri **Mohd Asim Chaudhary**, Additional Civil Judge (Junior Division), Ramabai Nagar to be Civil Judge (Junior Division) (Fast Track Court), Ramabai Nagar created under the scheme of 14th Finance Commission.

**No. 1773 /Admin. (Services)/2026**

Smt. **Ragini Mishra**, Civil Judge (Junior Division), Bulandshahar to be Civil Judge (Junior Division), Bhognipur, Ramabai Nagar vice Sri **Sunil Gupta**.

She is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bhognipur, Ramabai Nagar.

**No. 1774 /Admin. (Services)/2026**

Smt. **Shalini-I**, Civil Judge (Junior Division), Khurja, Bulandshahar to be Civil Judge (Junior Division), Rampur vice Smt. **Pragya Parashar**.

**No. 1775 /Admin. (Services)/2026**

Sri **Ankit Kumar-I**, Civil Judge (Junior Division), Kairana, Shamli at Kairana is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Rampur vice Sri **Rananjay Singh**.

**No. 1776 /Admin. (Services)/2026**

Smt. **Shivani Chaudhary**, Additional Civil Judge (Junior Division), Kairana, Shamli at Kairana to be Additional Civil Judge (Junior Division), Rampur.

**No. 1777 /Admin. (Services)/2026**

Smt. **Akshita**, Civil Judge (Junior Division), Mohammadi, Lakhimpur Kheri to be Additional Civil Judge (Junior Division), Rampur.

**No. 1778 /Admin. (Services)/2026**

Smt. **Negi Chaudhary**, Civil Judge (Junior Division) (East), Hardoi to be Additional Civil Judge (Junior Division), Rampur.

**No. 1779 /Admin. (Services)/2026**

Smt. **Shivani-II**, Additional Civil Judge (Junior Division), Ghazipur to be Civil Judge (Junior Division) (Fast Track Court), Rampur for trying cases of crime against women vice Smt. **Priyanka Saran**.

**No. 1780 /Admin. (Services)/2026**

Smt. **Priyanka Saran**, Civil Judge (Junior Division) (Fast Track Court), Rampur to be Civil Judge (Junior Division) (Fast Track Court), Rampur created under the scheme of 14th Finance Commission.

**No. 1781 /Admin. (Services)/2026**

Sri **Abhisheka Singh-I**, Additional Civil Judge (Junior Division), Kanpur Nagar to be Nyayadhikari, Gram Nyayalaya, Shahabad (Rampur), Rampur vice Smt. **Shashiprabha Chaudhari**.

**No. 1782 /Admin. (Services)/2026**

Sushri **Shalini Singh-II**, Judicial Magistrate, First Class, Kasganj to be Nyayadhikari, Gram Nyayalaya, Swar, Rampur vice Sri **Pravin Kumar Yadav**.

**No. 1783 /Admin. (Services)/2026**

Sri **Rajat Sahu**, Civil Judge (Junior Division), Etah is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Saharanpur vice Sushri **Shweta Yadav-II**.

**No. 1784 /Admin. (Services)/2026**

Smt. **Nidhi Pandey**, Additional Civil Judge (Junior Division), Mathura to be Civil Judge (Junior Division) (Hawali), Saharanpur vice Sri **Amarendra Kumar Verma**.

**No. 1785 /Admin. (Services)/2026**

Sri **Abhishek Chauhan**, Civil Judge (Junior Division), Hasanpur, Amroha is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Saharanpur vice Sri **Viresh Kumar Sonker**.

**No. 1786 /Admin. (Services)/2026**

Sri **Shakti Singh-II**, Nyayadhikari, Gram Nyayalaya, Behat, Saharanpur to be Additional Civil Judge (Junior Division), Saharanpur.

**No. 1787 /Admin. (Services)/2026**

Smt. **Meha**, Additional Civil Judge (Junior Division), Etah is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Saharanpur vice Sri **Ratn Shekhar Nirmal**.

**No. 1788 /Admin. (Services)/2026**

Sushri **Isha Kansal**, Civil Judge (Junior Division) (Fast Track Court), Saharanpur to be Additional Civil Judge (Junior Division), Saharanpur.

**No. 1789 /Admin. (Services)/2026**

Sri **Prajawal Agrawal**, Civil Judge (Junior Division) (Fast Track Court), Saharanpur to be Civil Judge (Junior Division) (Fast Track Court), Saharanpur for trying cases of crime against women vice Sushri **Isha Kansal**.

**No. 1790 /Admin. (Services)/2026**

Smt. **Aanchal Malik**, Civil Judge (Junior Division) (Fast Track Court), Etah to be Civil Judge (Junior Division) (Fast Track Court), Saharanpur created under the scheme of 14th Finance Commission vice Sri **Prajawal Agrawal**.

**No. 1791 /Admin. (Services)/2026**

Sri **Gaurav Deep Singh**, Nyayadhikari, Gram Nyayalaya, Bhanpur, Basti to be Additional Civil Judge (Junior Division), Deoband, Saharanpur.

**No. 1792 /Admin. (Services)/2026**

Sri **Digvijay Singh**, Civil Judge (Junior Division) (East), Prayagraj to be Nyayadhikari, Gram Nyayalaya, Behat, Saharanpur vice Sri **Shakti Singh-II**.

**No. 1793 /Admin. (Services)/2026**

Sushri **Divya Chindaliya**, Judicial Magistrate, First Class, Sambhal at Chandausi to be Additional Civil Judge (Junior Division), Sambhal, Sambhal at Chandausi.

**No. 1794 /Admin. (Services)/2026**

Sri **Abhishek Singh-III**, Civil Judge (Junior Division), Tanda, Ambedkar Nagar at Akbarpur to be Civil Judge (Junior Division), Gunnaur, Sambhal at Chandausi.

**No. 1795 /Admin. (Services)/2026**

Sushri **Vrishali Gupta**, Additional Civil Judge (Junior Division), Gonda to be Civil Judge (Junior Division), Shahjahanpur vice Sri **Abhishek Kumar-I**.

**No. 1796 /Admin. (Services)/2026**

Sushri **Sulochna Verma**, Additional Civil Judge (Junior Division), Ayodhya is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Shahjahanpur vice Sri **Ambesh Kumar Pandey**.

**No. 1797 /Admin. (Services)/2026**

Smt. **Sonam Gautam**, Additional Civil Judge (Junior Division), Azamgarh to be Additional Civil Judge (Junior Division), Shahjahanpur.

**No. 1798 /Admin. (Services)/2026**

Sushri **Ayushi**, Additional Civil Judge (Junior Division), Shahjahanpur is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Shahjahanpur vice Sushri **Avantika Tripathi**.

**No. 1799 /Admin. (Services)/2026**

Sushri **Akansha Singh**, Additional Civil Judge (Junior Division), Shahjahanpur is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Shahjahanpur vice Smt. **Saurabhi Pathak**.

**No. 1800 /Admin. (Services)/2026**

Sri **Harsh Anand**, Nyayadhikari, Gram Nyayalaya, Phoolpur, Azamgarh to be Civil Judge (Junior Division), Puwayan, Shahjahanpur.

**No. 1801 /Admin. (Services)/2026**

Sushri **Shilpa Jain**, Civil Judge (Junior Division) (Fast Track Court), Bijnor to be Civil Judge (Junior Division), Shamli at Kairana vice Smt. **Divya Sharma**.

**No. 1802 /Admin. (Services)/2026**

Smt. **Divya Sharma**, Civil Judge (Junior Division), Shamli at Kairana is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Shamli at Kairana vice Sri **Amar Prasad**.

**No. 1803 /Admin. (Services)/2026**

Sushri **Zeenat Parveen**, Nyayadhikari, Gram Nyayalaya, Lalganj, Mirzapur to be Civil Judge (Junior Division), Kairana, Shamli at Kairana vice Sri **Ankit Kumar-I**.

**No. 1804 /Admin. (Services)/2026**

Smt. **Priyamvada Priyadarshini**, Judicial Magistrate, First Class, Prayagraj to be Civil Judge (Junior Division), Siddharth Nagar vice Sri **Dhamma Kumar Sidharth**.

**No. 1805 /Admin. (Services)/2026**

Sri **Dhamma Kumar Sidharth**, Civil Judge (Junior Division), Siddharth Nagar is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Siddharth Nagar vice Sushri **Swati Anand**.

**No. 1806 /Admin. (Services)/2026**

Sri **Adesh Kumar Srivastava**, Nyayadhikari, Gram Nyayalaya, Karchhana, Prayagraj to be Additional Civil Judge (Junior Division), Siddharth Nagar.

**No. 1807 /Admin. (Services)/2026**

Sri **Dharmendra Kumar Bharti**, Additional Civil Judge (Junior Division), Garhmukteshwar, Hapur to be Civil Judge (Junior Division), Bansi, Siddharth Nagar vice Smt. **Abhilasha**.

He is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bansi, Siddharth Nagar.

**No. 1808 /Admin. (Services)/2026**

Sushri **Vartika Patel**, Additional Civil Judge (Junior Division), Shahjahanpur to be Civil Judge (Junior Division), Sitapur vice Sri **Aditya Ranjan**.

**No. 1809 /Admin. (Services)/2026**

Sushri **Swati Anand**, Judicial Magistrate, First Class, Siddharth Nagar is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Sitapur vice Smt. **Neha Rajan**.

**No. 1810 /Admin. (Services)/2026**

Sri **Gagan Deep**, Civil Judge (Junior Division), Mainpuri to be Additional Civil Judge (Junior Division), Sitapur.

**No. 1811 /Admin. (Services)/2026**

Sushri **Garima Singh**, Additional Civil Judge (Junior Division), Budaun is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Sitapur vice Sushri **Akshi Gill**.

**No. 1812 /Admin. (Services)/2026**

Sushri **Akshi Gill**, Judicial Magistrate, First Class, Sitapur to be Additional Civil Judge (Junior Division), Sitapur.

**No. 1813 /Admin. (Services)/2026**

Sushri **Mala Kumari**, Civil Judge (Junior Division), Kayamganj, Farrukhabad to be Additional Civil Judge (Junior Division), Sitapur.

**No. 1814 /Admin. (Services)/2026**

Sushri **Shishir Srivastava**, Additional Civil Judge (Junior Division), Bijnor to be Civil Judge (Junior Division), Sonbhadra vice Smt. **Indu Verma**.

**No. 1815 /Admin. (Services)/2026**

Smt. **Indu Verma**, Civil Judge (Junior Division), Sonbhadra to be Civil Judge (Junior Division) (Fast Track Court), Sonbhadra for trying cases of crime against women.

**No. 1816 /Admin. (Services)/2026**

Smt. **Richa Kesarwani**, Judicial Magistrate, First Class, Lucknow is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No.

46 of 2023) as Judicial Magistrate, First Class, Sonbhadra vice Sri **Shivesh Raj Jaiswal**.

**No. 1817 /Admin. (Services)/2026**

Smt. **Abhilasha**, Civil Judge (Junior Division), Bansi, Siddharth Nagar to be Civil Judge (Junior Division) (Fast Track Court), Sonbhadra created under the scheme of 14th Finance Commission.

**No. 1818 /Admin. (Services)/2026**

Sri **Md. Zishan Khan**, Civil Judge (Junior Division) (West), Hardoi to be Nyayadhikari, Gram Nyayalaya, Ghorawal, Sonbhadra vice Sri **Nityanand Tyagi**.

**No. 1819 /Admin. (Services)/2026**

Smt. **Tuba Fatima**, Civil Judge (Junior Division) (Fast Track Court), Bahraich to be Additional Civil Judge (Junior Division), Sultanpur.

**No. 1820 /Admin. (Services)/2026**

Sri **Ankit Sinha**, Nyayadhikari, Gram Nyayalaya, Salon, Raebareli to be Civil Judge (Junior Division), Kadipur, Sultanpur vice Sri **Santosh Kumar Verma**.

**No. 1821 /Admin. (Services)/2026**

Sri **Ravi Kant Yadav-II**, Civil Judge (Junior Division) (Fast Track Court), Prayagraj to be Nyayadhikari, Gram Nyayalaya, Gauriganj, Sultanpur vice Sri **Brijendra Swaroop**.

**No. 1822 /Admin. (Services)/2026**

Smt. **Harshita**, Nyayadhikari, Gram Nyayalaya, Etmadpur, Agra is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Unnao vice Sushri **Arti Maurya**.

**No. 1823 /Admin. (Services)/2026**

Sri **Deependra Kumar Singh-II**, Nyayadhikari, Gram Nyayalaya, Mankapur, Gonda to be Civil Judge (Junior Division) (North), Unnao vice Sushri **Harshda Gangwar**.

**No. 1824 /Admin. (Services)/2026**

Sushri **Harshda Gangwar**, Civil Judge (Junior Division) (North), Unnao to be Additional Civil Judge (Junior Division), Unnao.

**No. 1825 /Admin. (Services)/2026**

Sushri **Tanya Saxena**, Civil Judge (Junior Division) (Fast Track Court), Unnao to be Additional Civil Judge (Junior Division), Unnao.

**No. 1826 /Admin. (Services)/2026**

Sri **Ajay Kumar**, Nyayadhikari, Gram Nyayalaya, Milkipur, Ayodhya to be Civil Judge (Junior Division) (Fast Track Court), Unnao for trying cases of crime against women vice Sushri **Tanya Saxena**.

**No. 1827 /Admin. (Services)/2026**

Smt. **Alka Bharti-II**, Civil Judge (Junior Division) (Fast Track Court), Gorakhpur to be Civil Judge (Junior Division) (Fast Track Court), Unnao created under the scheme of 14th Finance Commission.

**No. 1828 /Admin. (Services)/2026**

Sushri **Sneha Singh-II**, Additional Civil Judge (Junior Division), Deoria to be Nyayadhikari, Gram Nyayalaya, Hasanganj, Unnao vice Sri **Prateek Gupta**.

**No. 1829 /Admin. (Services)/2026**

Smt. **Saumya Pandey**, Judicial Magistrate, First Class, Varanasi to be Civil Judge (Junior Division) (City), Varanasi vice Sushri **Meenakshi Bansal**.

**No. 1830 /Admin. (Services)/2026**

Sri **Nitin Singh**, Additional Civil Judge (Junior Division), Varanasi is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Varanasi vice Smt. **Saumya Pandey**.

**No. 1831 /Admin. (Services)/2026**

Sri **Kuldeep Singh Yadav**, Judicial Magistrate, First Class, Varanasi to be Civil Judge (Junior Division) (Hawali), Varanasi vice Smt. **Saumya Pandey**.

**No. 1832 /Admin. (Services)/2026**

Sri **Abhishek Jaiswal-II**, Additional Civil Judge (Junior Division), Varanasi is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Varanasi vice Sri **Kuldeep Singh Yadav**.

**No. 1833 /Admin. (Services)/2026**

Sushri **Karishma Yadav**, Additional Civil Judge (Junior Division), Varanasi is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Varanasi vice Sushri **Jayati**.

**No. 1834 /Admin. (Services)/2026**

Sri **Sumit Kumar-III**, Additional Civil Judge (Junior Division), Kanpur Nagar to be Nyayadhikari, Gram Nyayalaya, Pindara, Varanasi vice Sri **Satyam Singhal**.

**No. 1835 /Admin. (Services)/2026**

Smt. **Shashi Kiran**, Additional Civil Judge (Junior Division), Bhadohi at Gyanpur is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Bhadohi at Gyanpur vice Sri **Arijeet Singh**.

**No. 1836 /Admin. (Services)/2026**

Sri **Kushagra Mishra**, Additional Civil Judge (Junior Division), Bidhuna, Auraiya to be Civil Judge (Junior Division), Bidhuna, Auraiya vice Dr. **Praveen Singh**.

**No. 1837 /Admin. (Services)/2026**

Sri **Ashok Kumar Kasaudhan**, Judicial Magistrate, First Class, Sant Kabir Nagar to be Civil Judge (Junior Division), Sant Kabir Nagar vice Smt. **Bharti Tayal**.

**No. 1838 /Admin. (Services)/2026**

Sri **Narendra Kumar Yadav**, Additional Civil Judge (Junior Division), Sant Kabir Nagar is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as Judicial Magistrate, First Class, Sant Kabir Nagar vice Sri **Ashok Kumar Kasaudhan**.

BY ORDER OF THE HON'BLE COURT,

Sd/-  
(**MANJEET SINGH SHEORAN**)  
REGISTRAR GENERAL

**No. 214 /Admin. (Services)/2026, Dated: Allahabad: April 10<sup>th</sup>, 2026.**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve the Officers concerned, if any.
3. Pramukh Sachiv Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow. (Through E-mail)
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Through E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges and Principal Judges, Family Courts (Through E-mail).

The Officers whose names have been mentioned above shall hand over charge of their present posts on **15.04.2026** in the afternoon, and shall proceed to take over charge of the

new posting immediately or as per direction mentioned in the Hon'ble Court's Letter No. 180/Admin.(Services)/2026 dated 26.03.2026 both physically and via email on [service@allahabadhighcourt.in](mailto:service@allahabadhighcourt.in).

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad, both physically and via email ID [services@allahabadhighcourt.in](mailto:services@allahabadhighcourt.in).

The officers shall also mention their personal ID no., allotted by the Court on the charge certificate.

Kindly refer to G.L. No. 27/Admin G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.

That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment.

**8. The notification of officers who are posted as Nyayadhikaris, Gram Nyayalaya, have been issued in anticipation of issuance of Government's notification.**

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Through E-mail).
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.(Through E-mail)
11. The Registrar (Judicial) (Computer), High Court, Allahabad.(Through E-mail)
12. The Registrar (Judicial) (Budget), High Court, Allahabad.(Through E-mail)
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.(Through E-mail)
14. The Deputy Registrar (Admin. Misc.-2), High Court, Allahabad.(Through E-mail)
15. The Deputy Registrar (G.), High Court, Allahabad.(Through E-mail)
16. The Deputy Registrar (Conf. 'B'), High Court, Allahabad.(Through E-mail)
17. The Deputy Registrar (Admin. A-3 ), High Court, Allahabad.(Through E-mail)
18. The Assistant Registrar (Admin. A-2 ), High Court, Allahabad.(Through E-mail)
19. The Assistant Registrar (Admin. C ), High Court, Allahabad.(Through E-mail)
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
22. P.Ss. to Hon'ble the Administrative Judges with the request to place this notification before their Lordships for kind perusal. (Through E-mail).

**BY ORDER OF THE HON'BLE COURT,**

**Sd/-  
(RAJNESH KUMAR)  
REGISTRAR (JUDICIAL) (SERVICES)**